

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4891
ANSWERED ON:23.04.2015
PERFORMANCE UNDER MGNREGS
Raajhaa Shri Anwhar

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government has directed all State Governments to constitute a governing council that will periodically review the performance of the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) under social audit units and to provide them directions and if so, the details thereof; and

(b) the details of agencies through which Government proposes to conduct social audit?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) Yes, Madam. The Ministry has instructed all State Governments to constitute a Governing Body to advise the Social Audit Units in their States. The Governing Body for each Social Audit Unit will be responsible for overseeing the performance of the Unit on a periodic basis, and provide advice and direction to the Unit as and when required. The following shall be the minimum composition of the Governing Body of the Social Audit Unit:-

(i) Principal Accountant General/his nominee (Member)

(ii) Principal Secretary, Department of Rural Development/Panchayati Raj (Member Secretary)

(iii) Director, Social Audit Unit (Convener)

(iv) Five (5) members selected by the State Government from the reputed individuals or Institutions, whether working in the State or outside, with long standing field level experience in the conduct of social audits as laid down in these Rules.

(v) Other special invitees from Departments that are undertaking social audits in their programmes

(b): As per the Audit of Scheme Rules, 2011 the Social Audits are to be conducted by the Stakeholder youth. For training and equipping them, State Government have to `identify or establish` an independent Unit. This Unit must be independent of the agency implementing the Mahatma Gandhi National Rural Employment Guarantee Act in the State.